

15.46 hrs

**MEDICAL TERMINATION OF PREGNANCY (AMENDMENT) BILL \****(Amendment of Sections 3 and 4)**[English]*

SHRIMATI SUMITRA MAHAJAN (Indore): I beg to move for leave to introduce a Bill to amend the Medical Termination of Pregnancy Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Medical Termination of Pregnancy Act, 1971."

*The motion was adopted.*

SHRIMATI SUMITRA MAHAJAN: I introduce the Bill.

15.46 1/2 hrs.

**INDIAN PENAL CODE (AMENDMENT) BILL \****(Amendment of Section 376)**[English]*

SHRI KASHIRAM RANA (Surat): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code".

*The question was adopted.*

SHRI KASHIRAM RANA: I introduce the Bill.

15.47 hrs.

**COMPULSORY MILITARY TRAINING BILL \****[English]*

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): I beg to move for leave to introduce a Bill to make military training compulsory for all able-bodied persons\*.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to make military training compulsory for all able-bodied persons:."

*The motion was adopted.*

SHRI C.P. MUDALA GIRIYAPPA: I introduce the Bill.

15.47 1/2 hrs.

**WELFARE OF HANDICAPPED, DISABLED AND MENTALLY RETARDED PERSONS BILL \****[English]*

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): I beg to move for leave to introduce a Bill to provide for the welfare by the Government of all persons who are born handicapped, disabled or mentally retarded.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the welfare by the Government of all persons who are born handicapped, disabled or mentally retarded."

*The motion was adopted.*

SHRI C.P. MUDALA GIRIYAPPA: I introduce the Bill.